

Annexure - 5															
Name of Corporate debtor		SR MARINE FOODS PRIVATE LIMITED				Date of Commencement of Liquidation		10.10.2023		List of Stakeholders as on		24-01-2024			
List of operational creditors (Government dues)															
Amount in Rs															
Sl.No	Details of Claimant			Details of Claim Received			Details of claim admitted				Amount of Contingent claim	Amount of any mutual dues, that may be setoff	Amount of Claim Rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	covered by lien or attachment pending	lien / attachment removed? (Yes/No)	in total amount of claims admitted					
1	Employees Provident Fund Organisation	Central Government		25.11.2023	17,683	17,683	Interest and Damages	NIL	NA	0.007%	NIL	NIL	NIL	NIL	
2	Employees State Insurance Corporation	Central Government		25.10.2023	10,663	10,663	Pending and belated remittance of Dues	NIL	NA	0.005%	Nil	Nil	NIL	Nil	Deman notice ref CCR8286 dated 21.12.2018
3	Assistant Commissioner (Sales Tax)	State Government		25.10.2023	28,64,351	28,64,351	Input Credit wrongly availed	NIL	NA	1.21%	NIL	NIL	Nil	NIL	Demand ID No ZD331123056418M dated 9.11.2023
4	Assistant Commissioner of Customs.	Central Government		11.11.2023	5,55,55,108	5,55,55,108	The excess/ineligible/wrongly availed duty credit MEIS script utilised	NIL	NA	23.54%	NIL	NIL	NIL	NIL	
TOTAL					5,84,47,805	5,84,47,805				24.76%	-		-		